

C. A. T, Jodhpur.

Date of Order	R.P. No. 10/88.	Orders
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12.7.90. Mr. J.K. Kaushik counsel for the petitioner.
Mr. M.S. Singhvi counsel for the respondents.
May be listed for hearing on 27.8.90 as
jointly prayed by both the learned counsel.

K. K. Kaushik
(Kaushal Kumar
Vice-Chairman (A))

B.S. Sekhon
(B.S. Sekhon)
Vice-Chairman (J)